Books on Transplantation of Human Organs

Abbreviations:

DELNET : Delhi Library Network, New Delhi
ILI : Indian Law Institute Library, New Delhi


COUNCIL OF EUROPE AND THE UNITED NATIONS: Joint study on trafficking in organs, tissues and cells and trafficking in human beings for the purpose of the removal of organs, which recommends that a new international convention is needed to prevent trafficking in organs, tissues and cells (OTC), protect victims and prosecute offenders.
COUNCIL OF EUROPE: A small part of the wider problem. The study stresses that trafficking in human beings for the purpose of organ removal is a small part of the wider problem of trafficking in organs, tissues and cells (OTC).


DAVID, Price: Legal and ethical aspects of organs transplantation. (DELNET)


GARWOOD, Gowers Austen: Living donor organ transplantation: Key legal and ethical issues. (DELNET)


LOCK, Margaret: Twice dead: Organ transplants and the reinvention of death. (Univ. of California Press, Berkeley, 2002)

MATHEW, N M & UNIKRISHNAN, P V : Transplantation of human organs act, 1994: Issues before the public (provisions and loopholes) (Voluntary Health Association of India, New Delhi, 1995) (DELNET)


VALI, Anju : Legal control of organ transplantations (Ph. D, Thesis, Delhi University)


WORLD HEALTH ORGANIZATION, SIXTY-SECOND WORLD HEALTH ASSEMBLY: Human organ and tissue transplantation: Report by the Secretariat, 26th March 2009  
http://www.who.in/transplantation/en

WORLD HEALTH ORGANIZATION:

i) Ethics, access and safety in tissue and organ transplantation: Issues of global concern, 6-9 October, 2003.  
ii) OECD/WHO consultation on xenotransplantation surveillance: Summary report.  
iii) WHO guidance on xenogeneic infection/disease surveillance and response:  
   A strategy for international cooperation and coordination.   

iv) Ethics, trade, human rights and health law (ETH).  
   http://www.who.int/eth/en/index.html
v) Legislative responses to organ transplantation, 1994

vi) Sanitation and hygiene promotion: programming guidance.  
vii) Securing sanitation: The compelling case to address the crisis.  
   http://www.who.int/topics/sanitation/en/